

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

3
O.A.No.3460/2001

New Delhi this the 8th day of February, 2002.

Hon'ble Shri Govindan S.Tampi, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

Shri Manmohan Singh,
S/o Shri Sadhu Singh
Air Condition Fitter Gr.II
Working under
Sr.Sectional Engineer,
A.C.C.Northern Railway,
Railway Station
Delhi.Applicant.
(By Advocate: Shri B.S.Mainee)

Vs.

1. The General Manager,
Northern Railway
Baroda House
New Delhi.
2. The Divisional Railway Manager,
Northern Railway
State Entry Road,
New Delhi.
3. The Assistant Electrical Engineer (Coaching)
Northern Railway
Railway Station
Delhi.
4. The Inspector,
Railway Protection Force,
Railway Station
Delhi.

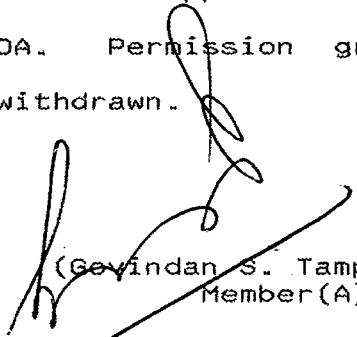
....Respondents.

O.R.D.E.R. (Oral)

Hon'ble Shri Shanker Raju, Member (A)

Learned counsel for the applicant seeks
permission to withdraw the OA. Permission granted.
Accordingly, OA is dismissed as withdrawn.


(Shanker Raju)
Member(J)


(Govindan S. Tampi)
Member(A)

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